

NATIONAL COMPANY LAW TRIBUNAL,
COURT- V, MUMBAI BENCH

60) IA/962/MB/2021
IA/1007/MB/2021
IA/1429/MB/2021
IA/1505/MB/2021
IA/1889/MB/2021
IN
C.P.(IB)-2803(MB)/2019

CORAM:

SHRI CHANDRA BHAN SINGH
Member (Technical)

SMT. SUCHITRA KANUPARTHI
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **30.08.2021**

NAME OF THE PARTIES: Bank of India

Vs.

TD Toll Road Pvt Ltd

APPLICATION FILED UNDER SECTION 12(2) OF THE INSOLVENCY AND
BANKRUPTCY ACT, 2016.

ORDER

By the order of this Bench, the matter is adjourned to **17.09.2021**.

Sd/-

sd/-

CHANDRA BHAN SINGH
Member (Technical)

SUCHITRA KANUPARTHI
Member (Judicial)

30.08.2021
/n/